

NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
NEW DELHI

C.P NO.(IB)-48(PB)/2017  
CA NO.

CORAM:

SH. R.VARADHARAJAN  
Hon'ble Member (J)

Ms. Deepa Krishan  
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE SPECIAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2017

NAME OF THE COMPANY: Agarawal marketing and Services  
V/s  
Max Tech Oil & Gas Services Pvt.

SECTION OF THE COMPANIES ACT: U/S 9 of insolvency and Bankruptcy Code 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	NEERAJ CHAUDHRY ADV	ADVOCATE	APPLICANT	N. Chaudhry

② Adv. Ashish  
Vermani  
ADVOCATE

Adv. Akshay  
Noral  
ADVOCATE

→ Resp.

ORDER

Ashby

The matter is adjourned to 20.04.2017.

-Sd-  
(DEEPA KRISHAN)  
MEMBER (TECHNICAL)

-Sd- (AN)  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)